

Vidhan Sabha Question
Immediate/Out Today

Govt. of National Capital Territory of Delhi
Office of the Commissioner Food Supplies and Consumer Affairs
K-Block, Vikas Bhawan, I.P. Estate, New Delhi – 110002
(Coordination Branch)

e-mail:-fsocoordination@gmail.com

File No. F.3(8)/DLA/Coord/F&S/2022/053

Date :- 26.03.2022

To

The Dy. Secretary (Question Branch),
Delhi Legislative Assembly,
Old Secretariat,
Delhi-54

Sub: - Delhi Legislative Assembly Starred Question No. 23 asked by **Sh. Jarnail Singh, MLA** due for answer on 28/03/2022.

Sir,

With Reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,



(Rajesh Ahuja)
Asstt. Commissioner, F&S

File No. F.3(8)/DLA/Coord/F&S/2022/053

Date :- 26.03.2022

Copy for information:

Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred question of distribution of the House.

विभाग का नाम:-खाद्य एवं आपूर्ति

विभाग का पता:-के-ब्लॉक विकास भवन, आईपी इस्टेट
नई दिल्ली-110002

तारांकित प्रश्न संख्या: 23

दिनांक: 28.03.2022


प्रश्नकर्ता का नाम: श्री जरनैल सिंह

क्या उपमुख्यमंत्री/मंत्री यह बताने की कृपा करें कि:

| क्र स | प्रश्न | उत्तर |
|-------|--|--|
| क | दिल्ली में कुल राशनकार्ड धारकों की संख्या | दिल्ली में फरवरी आवंटन के आधार पर 1780205 राशन कार्ड हैं। |
| ख | क्या नए राशनकार्ड जारी करने की प्रक्रिया आरंभ हो चुकी है | दिल्ली में लाभार्थियों की संख्या 7277995 जो कि केंद्र सरकार द्वारा निर्धारित है। कार्ड जारी करना/ लाभार्थियों का नाम जोड़ना एक सतत प्रक्रिया है जो कि रिक्तियों की उपलब्धता के अनुसार निरंतर किया जाता है। |
| ग | यदि नहीं, तो उसके क्या कारण हैं | उपरोक्तानुसार। |
| घ | यदि हाँ, तो आज की तिथि में लंबित कुल आवेदनों की संख्या | लंबित राशन कार्डों की संख्या 282215 है। |
| ङ | क्या केंद्र सरकार ने प्रत्येक राज्य में जारी होने वाले राशनकार्डों के लिए कोई सीमा निर्धारित की है | जी नहीं। अपितु लाभार्थियों की संख्या भारत सरकार द्वारा सुनिश्चित की जाती है। |
| च | यदि हाँ, तो उसके क्या मानदंड हैं | यह सीमा राष्ट्रीय खाद्य सुरक्षा अधिनियम, 2013 की धारा 3 (2) एवम धारा 9 के अधीन लक्षित सार्वजनिक वितरण प्रणाली (नियंत्रण आदेश) 2015(TPDS 2015) जिसके अनुसार किसी भी राज्य/ केंद्र प्रशासित प्रदेश में शहरी जनसँख्या का 50 प्रतिशत तक तथा ग्रामीण जनसँख्या का 75 प्रतिशत तक पात्र होंगे तथा TPDS 2015 के अनुसार सभी राज्यों एवं केंद्र शासित प्रदेशों के लाभार्थियों की संख्या केंद्र द्वारा निर्धारित की गयी है जो कि दिल्ली के लिए उपरोक्त (ङ) के अनुसार है। |
| छ | इन मानदंडों के आधार पर दिल्ली में जारी किए जा सकने वाले कार्डों की संख्या | राशन कार्ड की संख्या की कोई सीमा नहीं है यद्यपि लाभार्थियों की संख्या जो कि केंद्र सरकार द्वारा 7277995 की संख्या सीमा निर्धारित है। |

Secretary-Cum-Commissioner
Deptt. of Food, Supplies & Consumer Affairs
Govt. of N.C.T. of Delhi
K-Block, Vikas Bhawan, I. P. Estate
New Delhi- 110002

| | | |
|---|--|--|
| ज | क्या सरकार ने कार्डों की इस संख्या को बढ़ाने के लिए केंद्र सरकार से अनुरोध हेतु कोई कदम उठाया है I | जी हाँ। कार्डों की नहीं अपितु लाभार्थियों की संख्या जो भारत सरकार द्वारा सुनिश्चित की जाती है, बढ़ाने के अनुरोध किया है। |
| झ | यदि हाँ, तो इस संबंध लिखे गए पत्र व प्राप्त उत्तरों का विवरण ? | विभाग ने पत्र दिनांक 31/12/2020 के माध्यम से Ministry of Consumer Affairs Food & Public distribution, GOI से अनुरोध किया था कि दिल्ली में लाभार्थियों की सीमा बढ़ाई जाए। पत्र दिनांक 18.01.2021 द्वारा प्राप्त उत्तर के अनुसार, भारत सरकार ने सीमा बढ़ाने के लिए जीएनसीटीडी के अनुरोध से सहमति नहीं जताई है। (प्रतिलिपियाँ संलग्न Annexure-I) |



Secretary-Cum-Commissioner
Deptt. of Food, Supplies & Consumer Affairs
Govt. of N.C.T. of Delhi
K-Block, Vikas Bhawan, I. P. Estate
New Delhi- 110002

(S) 10510

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF FOOD SUPPLIES & CONSUMER AFFAIRS
K' BLOCK: VIKAS BHAWAN: I. P. ESTATE: NEW DELHI - 110002
(DISTRIBUTION BRANCH)

No.F.15(1)/CFS/Dist/2020-21/ 3779-3785

Dated: 31/12/2020

To,

Director (NFSA)
Department of Food & Public Distribution
Ministry of Consumer Affairs, Food & Public Distribution
Govt. of India
Krishi Bhawan, New Delhi

Sub :- Request to increase threshold limit of 72.77.995 beneficiaries in r/o NCT of Delhi under NFSA.

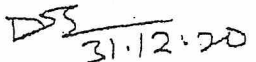
Sir,

I am directed to inform herewith that as per latest allocation of Wheat and Rice (NFSA) made by the Department of GNCT of Delhi for the month of February, 2021 (copy of allocation letter dated 23/12/2020 enclosed herewith), the threshold limit of 72.77.995 beneficiaries fixed as per NFS Act, 2013 in respect of NCT of Delhi has been reached. However, presently, approx 2.59 lakhs applications consisting of 7.45 lakhs beneficiaries are pending for verification/approval with the Department and these applications could not be included in future allocation as the threshold limit has already been exhausted. These applicants, who are in need of subsidized ration, are resorting to representations/complaints/grievances at various forum/levels for getting their ration card approved.

In view of the above, it is kindly requested that the threshold limit of 72,77,995 may be increased for Delhi in larger public interest.

Yours faithfully,

Encl:- As above


31.12.20
(Desh Raj Singh)

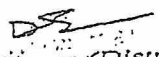
Asstt. Comm.(Distribution)

Dated: 31/12/2020

No.F.15(1)/CFS/Dist/2020-21/ 3779-3785

Copy to :-

1. Secretary to Hon'ble Minister, F&S
2. PS to Commissioner-cum-Secretary, F&S
3. OSD to CMD, DSCSC Ltd.
4. General Manager (Delhi region), FCI, Regional Office, FCI, New Delhi
5. PA to Additional Commissioner, F&S
6. PA to Joint Commissioner, F&S


Asstt. Comm. (Distribution)

455/L (21)
No.1/Delhi/2015-NFSA/323701

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Food and Public Distribution
(NFSA Division)

Room No. 459, Krishi Bhawan, New Delhi-110001

Dated: 18.01.2021

To

Secretary-cum-Commissioner,
Department of Food & Civil Supplies and Consumer Affairs,
Government of NCT of Delhi,
Vikas Bhawan, K-Block, New Delhi-110002

Subject: Request to increase threshold limit of 7277995 beneficiaries in r/o NCT of Delhi under NFSA- regarding.

Madam/Sir,

Please refer to your office letter No. F.15(1)/CFS/Dis/2020-21/3779-3785 dated 31.12.2020 regarding enhancement of coverage under the National Food Security Act, 2013.

2. The request of the GNCTD has been examined and it is informed that-

(i) Using the 2011-12 NSSO Households Consumption Expenditure Survey data, then Planning Commission (Now NITI Aayog) has determined State/UT-wise percentage coverage. The coverage so determined for NCT of Delhi is 37.69% of the rural and 43.59% of the urban population which, at Census, 2011 population, comes to 7277995 persons. The GNCT of Delhi is entitled to 573125 MT of foodgrains per annum (47760.417 MTs per month) including 117629 MTs per annum (9802.42 MTs per month) as "side over".

As the principle for determination of coverage under the Act is uniformly applicable to all the States/UTs, the request for enhancement of coverage may not be agreed to. However, in case of any requirement of foodgrains beyond the entitled quantity under NFSA, the same may be considered for allocation at economic cost or the State Government could procure foodgrains under the Open Market Sale Scheme or could also develop its own scheme, if considered necessary, for structured distribution to beneficiaries, out of its own resources.

(ii) Further, at present, 375727.50 MTs of foodgrains are being allocated to GNCT of Delhi for 7273324 beneficiaries. The GNCTD is yet to identify 4671 beneficiaries to reach the ceiling determined under the Act. It is, therefore requested to submit proposal to this Department for revision in allocation of foodgrains upto the ceiling. The proposal should inter-alia include the following information:


pl. put upon
priority.

21
F.S.O. (D) 22.01.2021

| Category of beneficiaries | Number of households/ persons within the ceiling determined under NFSA | | Foodgrains requirement as per entitlement of beneficiaries under the Act |
|-----------------------------|--|---------|--|
| | Households | Persons | |
| AAY | | | |
| PHH | | | |
| Total (NFSA) | | | |
| Tide Over, if any | | | |
| G. Total (NFSA + Tide Over) | | | |

3. The proposal for revision in allocation of foodgrains may also be emailed to monika.singh@gov.in and abhay.fpd@nic.in

Yours Sincerely,


 (Dr. Monika Singh)
 Joint Director (NFSA & NAC)
 Tele: 011-23388746
 Email: monika.singh@gov.in